



COMMON SERVICE CENTRES ***Initiative to Deliver Services to Citizens***



Common Services Centers Scheme (CSC)
Department of Electronics And Information Technology
Government of India



E-GOVERNANCE SERVICES INDIA LIMITED



राष्ट्रीय इ-गवर्नेंस योजना
National e-Governance Plan

Public services closer home

Common Service Centre Scheme

- ✓ Government of India under NeGP (National eGovernance Plan) program proposed to setup 1 lakhs Common Services Centers (CSC) in rural parts across the country in PPP mode
- ✓ NeGP envisions “web-enabled Anytime, Anywhere access” to information and services in rural India, through three infrastructure pillars



STATE DATA CENTRE



STATE WIDE AREA NETWORK (SWAN)



COMMON SERVICE CENTRES (CSC)

THREE INFRASTRUCTURE PILLARS OF NATIONAL EGOVERNANCE PLAN



CSC is the front-end delivery points for Government, private and social sector services to rural citizens of India

Expansion of CSC service area to urban regions on a pan-India basis.

CSC scheme to provide front-end delivery points for Government, private and social sector services

CSC Special Purpose Vehicle (CSC-SPV)...

To facilitate successful implementation of the CSC Scheme, a Special Purpose Vehicle (SPV) named “CSC e-Governance Services India Ltd” has been incorporated under the Companies Act 1956. The SPV is conceptualized to:

- Ensure systemic viability & sustainability of the CSC Scheme
- Monitor achievements of the outcomes by the CSCs
- Enable delivery of G2C and B2C services through CSCs
- Provide a standardized framework for collaborative decision making
- Catalyze and maintain content aggregation on an on-going basis
- Build stakeholder capacity
- Share and replicate best practices

CSC National Portal for Services



A National Portal for CSC Scheme www.apna.csc.gov.in has been developed to streamline and standardize service delivery through CSC network.

[Home](#) | [About us](#) | [Help Desk](#) | [Login](#)



[G2C Services](#)

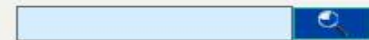
[B2C Services](#)

[Educational Services](#)

[Financial Inclusion](#)

[Other Services](#)

[Home](#)



UIDAI Unique Identification Authority of India
Planning Commission, Government of India

PRINT ADHAAR CARD

AADHAAR

भारतीय विशिष्ट पहचान प्राधिकरण
भारत सरकार
Unique Identification Authority of India
Government of India

उपयोग संख्या/Enrollment No.: 1001/10009/00231

To: XXXXXXXX XXXXXX
XXXXXX
C/D XXXXXXX XXXXXX
XXXXXXXXXXXXXXXX
Bharat
Rampur, NOIDA, 1111111

1234 5678 9012

VLE Login click here

SCA/SDA Login

Username :

Password :

[Log in](#)

[Register with us](#)

- ✓ E-Services platform for seamless delivery of G2C, Financial, Educational and B2C services through the national CSC network
- ✓ Online pre-paid wallet solution for cash management with payment gateway integration and MIS reporting
- ✓ Integration with existing OMT tools
- ✓ Integration with various G2C Service Portals, MMP Portals, State Portals & other departmental portals

CSC Service Portfolio

Total Number of 114 Services are offered by CSC

- ✓ UIDAI Services
- ✓ Election Services
- ✓ Public Grievances
- ✓ Passport Service
- ✓ PAN Card Service
- ✓ State G2C service
- ✓ Electricity Bill collection
- ✓ Utility Bill Collection

G2C
Services

- ✓ Insurance Services
- ✓ Cash @POS
- ✓ Account opening
- ✓ Deposits
- ✓ Withdrawals
- ✓ Money Transfer
- ✓ Pension Services
- ✓ Financial Literacy - NABARD
- ✓ Investor Education - MCA

Financial
Inclusion

- ✓ Telemedicine Service
- ✓ Data Card Recharge
- ✓ DTH Recharge
- ✓ CSC Bazaar
- ✓ Mobile Bill
- ✓ IRCTC
- ✓ CSC Travel Service
- ✓ CSC Rozgar Duniya
- ✓ Skill Development
- ✓ Agricultural Service
- ✓ Bus Ticket Booking

B2C
Services

- ✓ NDLM
- ✓ NIOS
- ✓ NIELIT
- ✓ CV Raman
- ✓ Brilliant Tutorials
- ✓ Animation Courses
- ✓ Gurukul Online
- ✓ Cricket Strokes

Education

Total Number of e transactions till April 2015 are 8,03,34,70,969

Other Services

Other Services

- PAN card related services of revenue department
- Railway ticket issuance service
- Mobile Recharge/Bill Payment
- DTH Recharge
- Bill Payments - electricity, water
- Telemedicine Service
- State G2C services
- Passport Service

- Agricultural Service
- CSC Rozgaar Duniya
- Public Grievances
- CSC Travel
- Income Tax return filing
- Premium collection
- Agri Bazaar
- CSC e commerce





Common Services Center & FSSAI FLRS Process Integration

The screenshot shows the FSSAI website interface. At the top, there are navigation links for Home, About FLRS, FSSAI, and Help. Below this, a banner displays statistics: Number of hits: 5289411, Number of people logged in: 2, and Total number of Registered users: 2138594. The main content area features a large banner with the text "Welcome to FLRS Food Licensing & Registration System" and a "How to Apply?" section with an "Apply Now" button. A blue arrow points to the "Apply Now" button. Below the banner, there is a "New Food Business Operator" section with a "Check Eligibility" link and a search form for "Licensed/Registered Food Business Operator Search". The search form includes fields for State, District, Company Name, License/Registration No., Kind of Business, and Product Description. To the right of the search form is a "Track Application Status" section with input fields for "Enter Application Reference No." and "Enter Captcha Code", and a captcha image showing the number "423455". The website footer includes a Windows taskbar with various application icons and a system tray showing the time as 3:03 PM on 6/20/2016.

CSC VLE will enter into FSSAI website and start applying for registration

164.100.128.87/FLRSV3/SLS/FBO/FBOHome.aspx?ReqID=20017996

fssai Food Safety and Standards Authority of India
Licensing and Registration System V3.0

Home License/Registration Renewal Modification Duplicate / Surrender / Transfer Logout

Logged [Apply for License/Registration](#) My Profile [Reset Password](#)

Clarification/Incidents
Application for Editing
Clarifications on Surrender

Alerts 121730527 forwarded by DO for Editing [File Quarterly Export Return](#)

List of Application(s)

Application Status Complete Application Incomplete Application

License/Certificate Type Central License State License Registration Central (Konkan Railway)

State

District/Region/Zone

Reference No.

License / Registration No.

Click Search to View your Result

Best viewed with IE 8 or above with 1024x768 (or higher) resolution Copyright © 2014 - FSSAI. All rights reserved.

164.100.128.87/FLRSV3/PreCheck/Declaration.aspx

3:06 PM 6/20/2016



164.100.128.87/FLRSV3/PreCheck/NewPrecheck.aspx?ReqID=41894115

fssai Food Safety and Standards Authority of India
Licensing and Registration System V3.0

Home License/Registration Renewal Modification Duplicate / Surrender / Transfer Logout

Logged in as **Test FBO for FLRS** My Profile [Reset Password](#)

Apply for License/Registration

Select the state where premises is located for which License/Registration will be obtained. State once selected cannot be changed.

Are your premises, where Food business activity is carried out, located in more than 1(one) state with the same name of the company/organisation?

Yes No

Note: In case Food business activity is carried out, located in more than 1 state with the same name of the company/organisation, FBO has to obtain one additional central License for Head office/Registered office and separate license for each location as per capacity/Turnover (State/Central License).

Are you already holding License/Registration Certificate given under repealed laws prior to Food Safety And Standards Regulations, 2011?

Yes No

Select Kind of Business/Premise location for which License/Registration is required (The criteria mentioned in the eligibility are for individual premises for food business only).


Manufacturer Importers Other Businesses Premises at Central Govt. Agencies Premises at Airport/Seaport Mid-Day Meal Exporting FBO Railways

Dairy units including milk chilling units equipped to handle or process


More than 50,000 litres of liquid milk/day or more than 2500 MT of milk solid per annum

3:06 PM 6/20/2016


Zimbra: Inbox (1493) FSSAI Licensing & Registr... 164.100.128.87/FLRSV3/PreCheck/NewPrecheck.aspx?ReqID=41894115




Transporter (having a number of specialized vehicles like insulated refrigerated van/ wagon, milk tankers etc.)



Marketer



Hawker (Itinerant / mobile food vendor)



Petty Retailer of snacks / tea shops

Having more than 100 vehicles/wagons or turnover more than 30 crores

Having upto 100 vehicles/ wagons or turnover upto 30 crores

Turnover up to 12 lakhs/annum

Turnover greater than 20 crores

Turnover upto 20 crores

Turnover up to 12 lakhs/annum

Hawker

Petty Retailer of snacks/tea shops

Proceed Cancel

Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than one state, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License)

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Home License/Registration Renewal Modification Duplicate / Surrender / Transfer Logout

Logged in as **Test FBO for FLRS** My Profile Reset Password

Form "A"
[See Regulation 2.1.1 and Regulation 2.1.7]

Application for Registration under Food Safety and Standards Act, 2006

Applicant Details:
Name of Applicant / Company * HR010100203
Designation : * Individual Partner Proprietor Secretary of dairy co-operative society Other(s)

Kind of Business:
 Mid-day Meal - Canteen
 Permanent / Temporary Stall Holder
 Petty Retailer of snacks/tea shops
 Food stalls/arrangements in Religious gatherings, fairs etc.
 Fish/meat/poultry shop/seller
 Hawker (Itinerant / Mobile food vendor)
 Manufacturer/Processor
 Milk producers (who are not member of dairy co operative society)/ milk vendor
 Other(s)
 Home based canteens/dabba wallas
 Re Packer
 Dhaba

Address of Premises where food business is located:
State * Delhi
Address * HR010100203
Sub-Division/Station/Division (Railways) : * MEHRAULI
Nearest Landmark HR010100203 Village * FATEH PUR BERI
District/Region/Zone : * South Pin Code * 345342

Is your Correspondence Address same as Address of Premises? Yes No

Contact Details:
Tel No. Example-01122222222 Mobile No. +91 - (7838829982
Fax Example-01122222222 Email-ID satyabir0000@gmail.com
[Note: In case the number(s) are a PP or common number(s), please specify the name of the contact person as well]
Contact Person HR010100203

Years you want to apply for

Form Filling By VLE

Petty retailer of snacks/tea shops Manufacturer/Processor Kebabster

Food stalls/arrangements in Religious gatherings, fairs etc. Milk producers (who are not member of dairy co operative society)/ milk vendor Dhaba

Fish/meat/poultry shop/seller Other(s)

Address of Premises where food business is located:
State * Delhi
Address * HR010100203 Sub-Division/Station/Division (MEHRAULI)
Nearest Landmark HR010100203 Village * FATEH PUR BERI
District/Region/Zone : * South Pin Code * 345342

Is your Correspondence Address same as Address of Premises? Yes No

Contact Details:
Tel No. Example-01122222222 Mobile No. +91 - (7838829982
Fax Example-01122222222 Email-ID satyabir0000@gmail.com
[Note: In case the number(s) are a PP or common number(s), please specify the name of the contact person as well]
Contact Person HR010100203

Years you want to apply for
No. of years you want to apply for : 1 Years

Details of food items proposed to be manufactured or sold:

Sl. No.	Name of the food category	Action
1	D4 - Fruits and vegetables (including mushrooms and fungi), roots and tubers, fresh pulses and legumes, and also, cereal, seaweeds, and nuts and seeds	Delete
	-Select-	Save & Add

Personal Identification Details:
Upload Photo : * View Delete
Upload Document for Identity Proof * View Delete
(eg: Ration Card, Voter ID Card etc.)

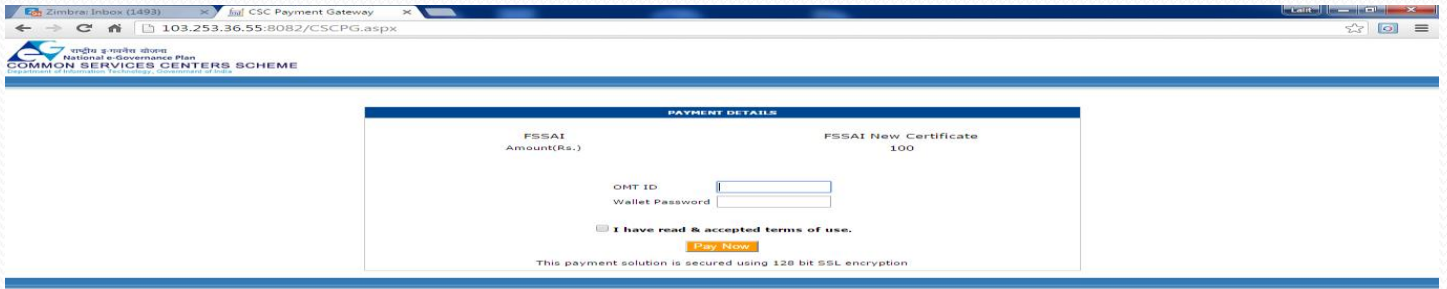
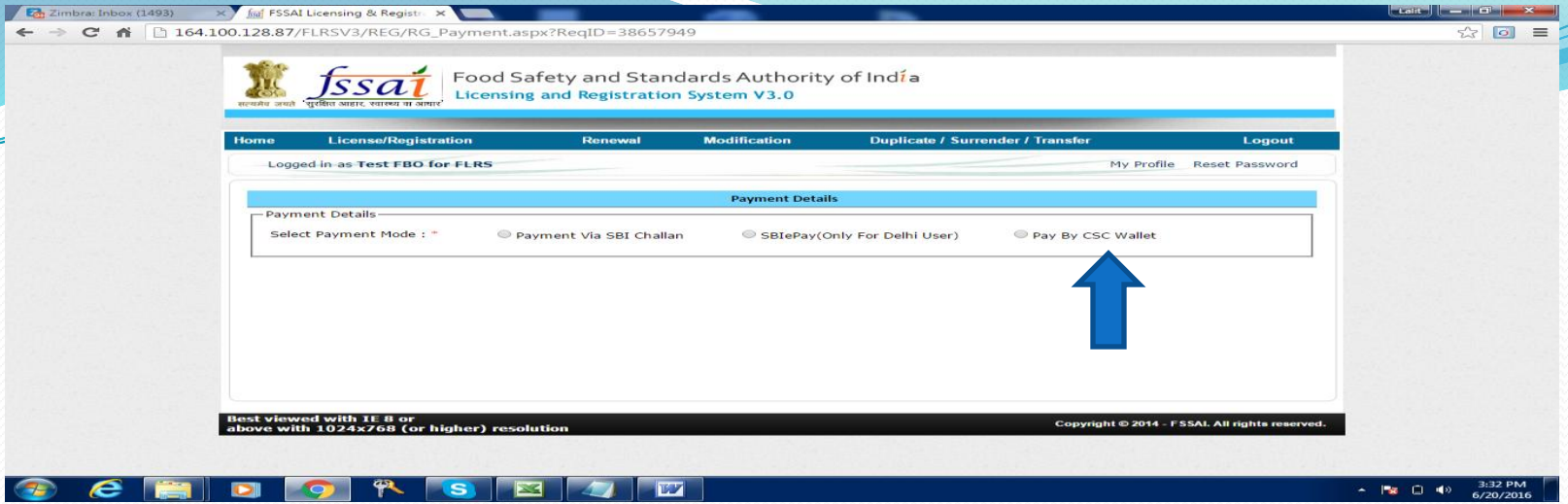
Supporting documents (if any):

Sl.No	Document Description	Upload Document	Action
1	Declaration Form	2016/6/30160620144738667_1_20062016024837.jpg	View Delete
	Download Form English Hindi	Choose file No file chosen	Save & Add

Other Details:
In case of business - intended date of start :
In case of Seasonal business, State the opening and closing period of the year :
Whether any electric power is used in manufacturing of food items Yes No

Save & Next Cancel

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Payment through CSC wallet and receipt



Home Application Processing Inspection License Registration Report(s) Logout

Logged in as N.N SHARMA (Designated Officer), Delhi My Profile || Reset Password

[View/Print Validity Annexure](#) | [View/Print Annexure](#) | [FOOD SAFETY GUIDELINES](#)

DEPARTMENT OF FOOD SAFETY
8th Floor, Mayur Bhawan, Connaught Place, New Delhi - 110001



DELHI GOVERNMENT

Registration under Food Safety and Standards Act, 2006
[See Regulation 2.1.1 (5)]



पंजीकरण संख्या / Registration No.: 23316010000053

<ol style="list-style-type: none"> 1. खाद्य व्यापार ऑपरेटर का नाम और स्थायी पता Name and permanent address of Food Business Operator(FBO) 2. स्थान का पता जहाँ खाद्य व्यापार / पकाने के Address of location where food business is to be conducted / premises 3. ब्यापार का प्रकार / Kind of Business 4. फोटो पहचान पत्र (चिपकाए) / Photo Identity Card 	<p>JANTA SNACKS STALL Defence Colony Market, DEFENCE COLONY, South East (Delhi), - 110042</p> <p>Defence Colony Market, DEFENCE COLONY, South East (Delhi), - 110042</p> <p>Petty Retailer of snacks/tea shops Aadhaar Card</p>
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यह पंजीकरण खाद्य संस्था और मानक अधिनियम, 2006 के अधीन अनुक्रम की गई और वह अधिनियम के उपबंधों के अधीन है जिन्का अनुसूचिकारी द्वारा अख्त पालन किया जाना चाहिए / This Registration Certificate is issued under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the petty food business.

मान्यकरण / Validation	
निर्गम तिथि / Issue Date :	15/06/2016
काल अवधि / Period of Validity :	3 Year(s)
वैधता तक / Valid Upto :	14/06/2019
पंजीकरण शुल्क / Registration fee :	Rs. 300
स्थान / Place :	
दिनांक / Date :	31/05/2016





राम्य और पंजीकरण अधिकारी के हस्ताक्षर / Stamp and signature of Registering Authority
N.N SHARMA

Disclaimer : 1 - This Registration Certificate is only to commence or carry on the food businesses and not for any other purpose.

[Go Back](#)

Final registration certificate provided by CSCs



Registration No.: 23316010000058

FOOD SAFETY GUIDELINES

MY HYGIENE RATING


3 Fair

I Serve Safe Food!
I Follow 12 Golden Hygiene Rules!

1 Keep cart clean and cook in clean places 	 Wear clean clothes, apron, cap and gloves 7
2 Use clean water to cook and clean 	 Wash hands regularly 8
3 Wash vegetables and fruits before cutting 	 Don't touch food with open wounds; Cover them with a waterproof bandage 9

3:47 PM
6/20/2016

Guidelines for FBO being printed along with certificate

Requirements from State FSSAI offices

- Assigning a SPOC for Accounts/Operational functions
- Providing a bank account number for transfer of fee collected through CSCs.
- Participation in state workshops for FSSAI related campaigns
- Co ordination with CSC state teams for any further updates

Thanks Q&A

